

Resn-in
O.A. No 1305/02

25.9.03

Registrar
List the case for
orders on 27/7/03

Registrar

27.7.03

Registrar
As there is no court today, the case is adj
and list on 10.11.03
for orders before Hon'ble
court.

Registrar

10-11-2003

Hon. Mr. A.K. Bhatnagar, J.M.

None for the applicant - even in the
revised list. Shri A.P. Singh brief holder to
Shri Ratnakar Chaudhary counsel for the
respondents. M.A. No. 810/03 is dismissed
in default.

AM.

(2)